

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 259**

**TO BE ANSWERED ON 26.04.2016**

**Expenditure on R&D by PSUs**

**259. SHRI DUSHYANT SINGH:**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of the expenditure incurred on research and development activities in various Central Public Sector Enterprises (CPSEs) during the last one year, PSU-wise;
- (b) the details of the total expenditure and net profit of these CPSEs during the said period ;
- (c) whether the expenditure on R&D in most of the CPSEs is meagre as compared to their overall expenditure as well as net profit; and
- (d) If so, the details thereof and the measures taken by the Government to encourage R&D activities in the CPSEs?

**A N S W E R**

**THE MINISTER OF STATE OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES**

**(Shri G.M Siddeshwara)**

(a) and (b) As per Public Enterprises Survey 2014-15, the details of expenditure incurred on Research and Development activities in various Central Public Sector Enterprises (CPSEs) , total expenditure and the profit earned during last one year (2014-15) is annexed.

(c) and (d) The R&D expenditure is decided by the Board of Directors of the concerned CPSE. Government of India has been announcing a number of incentives from time to time for enhancing R&D in the industrial sector which are also applicable to CPSEs including the fiscal incentives under Income Tax Act, Custom Duty Exemptions, Central Excise Duty waiver etc. In the performance contract i.e MoU of CPSEs, certain weightage is given to the parameter for R&D in CPSE.